

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

CP No. 13/58,59/NCLT/AHM/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017**

Name of the Company: M. Kondappa  
V/s.  
Symphony Ltd. & Ors.

Section of the Companies Act: Section 58,59 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	CS Rahul Sahasrabudhe	PCS	Petitioner	R. Sahasrabudhe
2.	Mrs. Vaibhavi Nanavati	Advocate	Resp. No. 1, 4, 5	V. A. Nanavati
3.	Ms. Prachiti Shah	—	—	Prachiti Shah
4.	Mr. Vandan Baxi	"	"	Vandan Baxi

**ORDER**

Learned PCS Mr. Rahul Sahasrabudhe present for Petitioner. Learned Advocate Mrs. Vaibhavi Nanavati with Learned Advocate Ms. Prachiti Shah with Learned Advocate Mr. Vandan Shah present for Respondents no. 1, 4 and 5. None present for other Respondents.

Heard arguments of Learned PCS for Petitioner and Learned Counsel for Respondents no. 1, 4 and 5.

Orders reserved.

  
BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

Dated this the 31st day of May, 2017.